GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 625

TO BE ANSWERED ON THE 3RD FEBRUARY, 2026/ MAGHA 14, 1947 (SAKA)

CYBER FORENSIC LABORATORIES

625. SHRI PUTTA MAHESH KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details regarding the list of Cyber Forensic Laboratories that have been proposed, sanctioned, under construction and presently functioning across the country, State-wise;

(b) the details regarding the total amount of funding allocated, released and utilised for construction, upgradation and functioning of national cyber forensic laboratories across the country, during the last five years, State-wise;

(c) the details regarding the total number of cases presently pending for investigation before the existing cyber forensic laboratories across the country, State-wise including Andhra Pradesh;

(d) the details regarding the total number of sanctioned posts, vacancies and steps undertaken to address the same in each Cyber Forensic Laboratory the country, State and year-wise; and

(e) whether the Government has undertaken any training programs to reskill / upskill cyber professionals working at Cyber Forensic Laboratories during the last five years and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)

(a) and (b):   The "Police" and "Public Order" are State subjects under the

Seventh Schedule to the Constitution of India and the responsibilities to

maintain law and order, protection of life and property of the citizens including investigation, prosecution of crime and criminals, and related forensic science facilities, are with the State concerned.

However, the Central Government provides continued support to the States/UTs for upgradation of the State Forensic Science Laboratories. Projects worth ₹244.89 crore have been approved for 30 States / Union Territories under the Nirbhaya funded scheme for Strengthening of DNA Analysis and Cyber Forensic Capacities in State/UT FSLs. As per the available information, the State-wise list of Cyber forensic divisions available / under establishment in the State / UT FSLs is at Annexure.

The Government of India has established a National Cyber Forensic Laboratory (Evidentiary) (NCFL (E)) at the CFSL, Hyderabad with a total financial outlay of ₹37.34 crore. Further, funds to the tune of Rs. 126.84 crore have been approved under the umbrella scheme "Safety of Women" for establishment of 06 NCFLs(E) in Central Forensic Science Laboratories located at Delhi, Chandigarh, Kolkata (West Bengal), Kamrup (Assam), Bhopal (Madhya Pradesh), and Pune (Maharashtra). So far ₹22.51 crore has been utilized.

(c) and (d): The details regarding the total number of cases presently pending for investigation before the existing cyber forensic laboratories of States and Union Territories, total number of sanctioned posts and vacancies is not maintained centrally. As on date, 181 number of cases are pending for examination at NCFL (E) Hyderabad. Total 04 in-house experts are working in NCFL (E) Hyderabad along with 05 number of contractual manpower.

(e): Reskilling and upskilling of cyber professionals is an inherent and ongoing process and is part of their functional responsibilities and is carried out primarily through the on-the-job learning. The National Forensic Sciences University (NFSU) also conducts various training programs in the field of cyber forensics. In the last 05 years, total 66 training programs with 1852 participants have been conducted by the NFSU for the officers of various Government Departments / Law Enforcement Agencies.

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State-wise list of Cyber forensic divisions available / under establishment in the State / Union Territory FSLs.

S. No.	State/UT	Status of Cyber Forensic Facility
1.	Himachal Pradesh	Available
2.	Mizoram	Available
3.	Rajasthan	Available
4.	Jharkhand	Available
5.	Kerala	Available
6.	Tripura	Available
7.	Uttar Pradesh	Available
8.	Karnataka	Available
9.	Chhattisgarh	Available
10.	Gujarat	Available
11.	Odisha	Available
12.	Puducherry	Available
13.	Telangana	Available
14.	Uttarakhand	Available
15.	Assam	Available
16.	Manipur	Available
17.	Delhi	Available
18.	Maharashtra	Available
19.	West Bengal	Available
20.	Haryana	Available
21.	Andhra Pradesh	Available
22.	Tamil Nadu	Available
23.	Bihar	Available
24.	Jammu & Kashmir	Available
25.	Sikkim	Not available
26.	Punjab	Under Establishment
27.	Meghalaya	Available
28.	Madhya Pradesh	Not available
29.	Goa	Available
30.	Nagaland	Under Establishment
31.	Andaman & Nicobar Islands	Under Establishment
32.	Arunachal Pradesh	Available

* Remaining 04 Union Territories Chandigarh, Daman Diu, Dadra and Nagar Haveli, Lakshadweep, and Ladakh are utilizing forensic science facilities available in their neighbouring States/Union Territories, as well as of the Central Forensic Science Laboratories.

(Source – Directorate of Forensic Science Services)